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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/189/2016
NAME OF THE PETITIONER(S) : P. Sengodan & 2 others
NAME OF THE RESPONDENT(S) : M/s Cenney Hotels Pvt Ltd & 2 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. ANANT MERATHIA

Counsel for Petitioners

Ananthu

2. B. DESIKAN
for A.K. Mylsamy
Associates

R₁, R₂, R₃

Desikan.

ORDER

Shri Anant Merathia, counsel for petitioners present. Shri B Desikan, counsel for respondents present and stated that the compromise could not take place due to differences between the parties. In the light of the submissions, the counsel for petitioner is directed to file rejoinder after seeking fresh instructions from the client. Put up on **11.11.2016 at 10.30 A.M.**

(Ch. Mohd. Sharief Tariq)
Member (Judicial)

(K Anantha Padmanabha Swamy)
Member (Judicial)